

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY & DAIRYING  
DEPARTMENT OF FISHERIES

**LOK SABHA**

UNSTARRED QUESTION No. 324  
TO BE ANSWERED ON 30<sup>th</sup> NOVEMBER, 2021

**Fishers Opinion on Indian Marine Fisheries (IMF) Bill**

**324. ADV.A.M. ARIFF:**

Will the Minister of FISHERIES, ANIMAL HUSBANDRY & DAIRYINGमत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government has held any stakeholder consultation with regard to the Indian Marine Fisheries (IMF) Bill, 2021, if so, the details thereof;
- (b) whether the Government has translated the said Bill to any of the regional languages and circulated the same to solicit the opinion of traditional fishers on the Bill, if not, the reasons therefor; and
- (c) whether it is true that the said Bill is fundamentally against the interests of the traditional marine capture fishers, fish workers, and fisherwomen in the country?

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI PARSHOTTAM RUPALA)**

- (a) Yes, Sir. The Department of Fisheries in the Ministry of Fisheries, Animal Husbandry and Dairying has held extensive consultations with stakeholders on the Draft Indian Marine Fisheries (IMF) Bill, 2021. Government of coastal States and Union Territories (UTs), Members of Parliament (Lok Sabha and Rajya Sabha) from coastal areas, Fishermen Associations/Federations/NGOs as well as Central Government Departments/Ministries have been consulted on the said draft Bill.
- (b) The draft Indian Marine Fisheries (IMF) Bill, 2021 has been translated into Bengali, Gujarati, Kannada, Malayalam, Marathi, Odia, Tamil and Telugu and uploaded on the website of Department of Fisheries, Government of India and also circulated to all coastal States and UTs.
- (c) No, Sir, The Draft Indian Marine Fisheries (IMF) Bill, 2021 is primarily aimed to promote the livelihood and socio-economic well-being of traditional and small-scale fishers.

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